

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

IA 6/2008 in CIVIL APPEAL NO. 1901 OF 2003

YUNUS ALI (DEAD)THRU HIS LRS.

Appellant (s)

VERSUS

KHURSHEED AKRAM

Respondent(s)

(With appln(s) for early hearing and office report)

Date: 25/04/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s) Mr. Ajay Choudhary,Adv.

Mr. Mullapudi Ram Babu, Adv.

For Respondent(s) Mr. Ejaz Maqbool,Adv.

UPON hearing counsel the Court made the following
ORDER

List during the first half of summer vacation.

I.A.No.6 is allowed.

(R.K.DHAWAN)

COURT MASTER

COURT MASTER

(VEERA VERMA)